



West Bengal State Electricity Distribution Company Limited

(A Government of West Bengal Enterprise)

Vidyut Bhavan (7th floor) DJ Block, Sec-II Salt Lake, Kolkata- 700 091

CIN: U40109WB2007SGC113473, Web: www.wbsedcl.in,

e-mail: cereg.wbsedcl@gmail.com

Telephones : 2359-8391, Extn - 364 Fax: 033-2334-5862

Regulation Cell

Memo No-REG/CERC/146

Dated: 29/06/2021

To
The Secretary,
Central Electricity Regulatory Commission,
3rd & 4th Floor, Chanderlok Building,
36, Janpath, New Delhi-110001.

Sub: Comments on Draft CERC (Ancillary Service) Regulations, 2021.

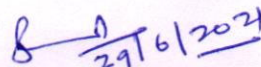
Ref: Public Notice issued under Memo No. RA-14026(11)/3/2019-CERC dated
29.05.2021.

Respected Sir,

With reference to public notice dated 29.05.2021 on the above mentioned matters,
comments/ suggestion of WBSEDCL are enclosed as Annexure for your consideration, please.

Encl: As above

Yours faithfully,


29/6/2021

(S. Mukhopadhyay)
Chief Engineer (Reg)


Views on Draft Central Electricity Regulatory Commission (Ancillary Services)

Regulations, 2021

The Draft Central Electricity Regulatory Commission (Ancillary Services) Regulations, 2021 aims to provide mechanisms for procurement, through administered as well as market-based mechanisms, deployment and payment of Ancillary Services and has defined three types of ancillary services in this regard, primary, secondary and tertiary. Part III para 20 of the draft deems all the generating stations, whose tariff is determined under section 62, as available for use by Nodal Agency under emergency condition.

In this regard it is stated that the hydro generating Stations and pump storage which are embedded generation / storage in Discom's power system, are used exclusively for load balancing of the company. As such there is very little scope of using the same as an ancillary service to the Inter State Grid. Further, being embedded generation/ storage, its cost is included in the distribution tariff of Discom.

Considering above, these embedded generating stations and pump storage should be kept out of the purview of the draft Central Electricity Regulatory Commission (Ancillary Services) Regulations, 2021.

 29/6/2021
Chief Engineer (Regulation)
Regulation Department
WBSEDCL